GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1561 ANSWERED ON 07/12/2021

IRREGULARITIES IN PMAY-G

1561. SHRI DHARMENDRA KASHYAP: DR. ALOK KUMAR SUMAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) in the country to provide houses to the downtrodden people to achieve the objective of Housing for All, if so, the details thereof;
- (b) the details of the number of houses constructed under PMAY-G during the last three years in Uttar Pradesh, district-wise and year-wise;
- (c) whether the houses constructed under PMAY-G during the said period in all the States are not of good quality, if so, the reasons therefor;
- (d) whether any irregularities have been noticed across the country with regard to PMAY-G, State-wise; and
- (e) if so, the details thereof and the measures taken to remove the irregularities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) Yes Sir. In order to achieve "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to provide assistance to eligible rural households for construction of 2.95 crore Pucca houses with basic amenities. Under PMAY-G, a total target of 2.63 crore houses have been allocated to States/UTs, out of which 2.12 crore houses have been sanctioned and 1.65 crore houses have been completed as on 02.12.2021 in the country.
- (b) The Year-wise and District-wise details of the number of houses constructed under PMAY-G during the last three years in Uttar Pradesh are given in **Annexure-I**.
- (c) Under PMAY-G, the house is constructed by the beneficiary himself/herself or it is constructed under his/her supervision. In case, where the beneficiary is old or infirm or a person with disability, and is ,therefore, not in a position to get the house constructed on his own, such houses are taken up as part of the mason training program. There is a provision of 90/95 mandays of unskilled labour wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) if the beneficiary constructs the house himself/herself. The Ministry has taken following steps to ensure good quality construction of PMAY-G houses:
- i. The beneficiaries are being assisted in house construction with a bouquet of house design typologies inclusive of disaster resilient features that are suitable to their local geo-climatic conditions, cultural preferences and availability of construction materials. The Ministry published a compendium of region-specific house designs with the name 'Pahal' which includes 108 house designs for 62 housing zones in 15 states for the use of the beneficiaries.

- ii. The geo-tagged and time stamped photographs of the houses at different stages of construction have been linked with the release of subsequent installments of financial assistance leading to evidence-based monitoring. The captured photographs are further being used for reviewing the construction quality/completion of the houses under PMAY-G.
- iii. To avail the skilled workforce for the construction of quality houses the Ministry has launched the Rural Mason Training (RMT) program under PMAY-G in partnership with the Construction Skill Development Council of India (CSDCI) and National Skill Development Corporation (NSDC) to impart training to rural masons.
- iv. To bring about the effective collaboration among the academic / technical institutes and State government under PMAY-G for the technical support in quality construction of the houses and use of alternative construction technologies under PMAY-G, the guidelines have been issued by the Ministry. Accordingly, States are collaborating with the academic/technical institutes.
- v. The quality construction of the houses under PMAY-G is also being reviewed through field visits by the filed functionaries of the States/UTs, Common Review Mission (CRM) teams, officials from the Ministry, National Level Monitors, etc.
- vi. For quality construction of the houses, the States/UTs have been asked to take necessary steps to ensure the sustained availability of good quality construction materials. Further, building materials manufacturers and suppliers' associations have been asked to ensure supply of construction materials for use in the house construction under PMAY-G.
- (d) & (e): Yes Sir. As per Framework for Implementation (FFI) of PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. An official of the State Government is to be designated at each level to ensure disposal of grievances to the satisfaction of the complainant. The official who is designated at each level is responsible for disposing off the grievance / complaint within a period of 15 days from the date of receipt of the grievance / complaint. There is also a procedure of lodging of complaints on the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) portal (pgportal.gov.in). The complaints received in the Ministry of Rural Development through CPGRAMS or otherwise on programme implementation are forwarded to the respective State Governments/ Union Territory (Union Territory) Administrations for redressal of the grievance.

As on 03.12.2021, a total of 1,097 complaints relating to irregularities in implementation of PMAY-G since 01.01.2018 have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt./UT Administration implement PMAY-G, these complaints have been sent to the concerned State Governments/Union Territory (UT) Administrations for taking necessary action under intimation to this Ministry. Out of 1,097 complaints, 964 have been disposed and remaining 133 are pending at the level of State Government. The State/UT wise details of number of complaints received, disposed and pending are given at Annexure-II.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1561 TO BE ANSWERED ON 07.12.2021 REGARDING IRREGULARITIES IN PMAY-G

Year-wise and District-wise details of the number of houses constructed under PMAY-G during the last three years in Uttar Pradesh

S.No.	District Name	Total Houses Completed (Units in Nos.)			
		2018-2019	2019-2020	2020-2021	
1	AGRA	1038	20	1	
2	ALIGARH	577	253	21	
3	AMBEDKAR NAGAR	4892	2560	3302	
4	AURAIYA	4899	460	71	
5	AYODHYA	7326	2123	2027	
6	AZAMGARH	8894	164	80	
7	BAGHPAT	0	0	0	
8	BAHRAICH	26093	10823	2320	
9	BALLIA	10047	3797	2532	
10	BALRAMPUR	2367	1031	1044	
11	BANDA	12271	7567	3073	
12	BARABANKI	6599	4315	131	
13	BAREILLY	2199	1003	86	
14	BASTI	7833	1446	1056	
15	BIJNOR	479	12	0	
16	BUDAUN	6319	1457	166	
17	BULANDSHAHR	246	126	3	
18	CHANDAULI	3849	2496	183	
10	CHATRAPATI SAHU JI MAHARAJ NAGAR	12430	6669	2960	
20	CHITRAKOOT	6529	4037	87	
21	DEORIA	2711	639	67	
22	ЕТАН	3490	1259	63	
23	ETAWAH	3172	1144	120	
24	FARRUKHABAD	5153	764	73	
25	FATEHPUR	11264	6027	1978	
26	FIROZABAD	1332	318	20	
27	GAUTAM BUDDHA NAGAR	0	0	0	
28	GHAZIABAD	0	0	0	
29	GHAZIPUR	4776	1308	199	
30	GONDA	15247	1029	113	
31	GORAKHPUR	6445	2785	245	
32	HAMIRPUR	3667	2394	219	
33	HAPUR	0	0	2	
34	HARDOI	12313	4309	577	
35	JALAUN	3210	943	1596	

36	JAUNPUR	7497	1563	164
37	JHANSI	2511	1597	60
38	JYOTIBA PHOOLE NAGAR	0	0	0
39	KANNAUJ	5161	3317	162
40	KANPUR DEHAT	5670	546	24
41	KANPUR NAGAR	2074	644	68
42	KASHIRAM NAGAR	951	225	7
43	KAUSHAMBI	5054	1935	443
44	KHERI	15717	8940	1761
45	KUSHI NAGAR	6568	2181	448
46	LALITPUR	3507	1783	101
47	LUCKNOW	1958	1229	25
48	MAHAMAYA NAGAR	205	57	3
49	MAHARAJGANJ	8355	2628	1894
50	MAHOBA	2731	875	130
51	MAINPURI	4530	1353	37
52	MATHURA	365	159	2
53	MAU	3837	851	11
54	MEERUT	47	2	0
55	MIRZAPUR	8409	5152	752
56	MORADABAD	2820	657	60
57	MUZAFFARNAGAR	2	2	0
58	PILIBHIT	7269	2765	128
59	PRATAPGARH	19016	11327	1249
60	PRAYAGRAJ	13235	3605	283
61	RAE BARELI	10893	3509	121
62	RAMPUR	1085	91	3
63	SAHARANPUR	60	18	16
64	SAMBHAL	1062	92	12
65	SANT KABEER NAGAR	5333	1931	309
66	SANT RAVIDAS NAGAR	3237	657	59
67	SHAHJAHANPUR	9034	4093	155
68	SHAMLI	0	0	0
69	SHRAVASTI	3130	1164	113
70	SIDDHARTH NAGAR	2625	197	165
71	SITAPUR	31264	17018	2337
72	SONBHADRA	8714	6067	443
73	SULTANPUR	12995	7413	1771
74	UNNAO	8296	3350	137
75	VARANASI	3697	1896	310
	Total	426581	174167	38178

^{*} As per AwaasSoft on 02.12.2021

STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1561 TO BE ANSWERED ON 07.12.2021 REGARDING IRREGULARITIES IN PMAY-G

State/UT-wise list of complaints received, disposed and pending with States/UTs through CPGRAMS Portal relating to irregularities in implementation of PMAY-G since 01.01.2018 till 03.12.2021

				Pending ATR from
S.No.	Name	Received	Disposed	States/UTs
	Andhra			
1	Pradesh	2	2	0
	Arunachal			
2	Pradesh	1	1	0
3	Assam	11	10	
4	Bihar	106		
5	Chattisgarh	30	-	3
6	Gujarat	2	2	0
7	Haryana	7	6	1
	Himachal			
8	Pradesh	2	0	2
	Jammu and			
9	Kashmir	9	9	0
10	Jharkhand	41	34	7
11	Karnataka	1	0	1
12	Kerala	3	3	0
	Madhya			
13	Pradesh	60	49	11
14	Maharashtra	38	33	
15	Odisha	44	39	5
16	Punjab	4	3	1
17	Rajasthan	44	35	9
18	Tamil Nadu	30	22	8
19	Telangana	2	1	1
20	Tripura	1	1	0
21	Uttar Pradesh	543	488	55
22	Uttrakhand	13	10	3
23	West Bengal	103	99	4
	Total	1097	964	133
